(ख) जो कारक्षाने टेनिस की गेदें बनाते हैं वे देश के लिये भ्रावश्यक गेंदों का निर्माण करने में सफल क्यों नहीं हो पा रहे हैं?

Written Answers

[SELF SUFFICIENCY IN MANUFACTURING
OF TENNIS BALLS

166. SHRI RAM SAHAI: Will the Minister of INDUSTRIAL DEVELOP-MENT be pleased to 'state:

- (a) the time by when India would be self sufficient in manufacturing tennis balls; and
- (b) the reasons for which the existing units manufacturing tennis balls are not able to meet the domestic demands?

श्री होगिक विकास मंत्रालय में उपमंत्री (प्रो॰ सिद्धे श्वर प्रसाद): (क) श्रीर (ख) प्रति वर्ष 100,000 दर्जन की टेनिस की गेंदों की श्रनुमानित मांग है श्रीर जिनमें 70,000 दर्जन खेल प्रतियोगिना कवानिटी की गेंदे सम्मिलित हैं) 1,14,840 दर्जन की क्षेमता का लाइमेंस दिया गया। इसके श्रलावा, सरकार श्रतिरिक्त क्षमता स्थापित करने का भी विचार कर रही है। हां, 1971 में टेनिस की गेंदों का उत्पादन केवल 25,470 दर्जन ही था। उत्पादन करने वाले दो विद्यमान एककों में में एक में पर्याप्त मंदी श्राजाने तथा घटिया किस्म की गेंदों का उत्पादन होने से भी कमी उत्पन्त हुई है।

†[THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVI-LOPMENT (PROF. SIDDHESHWAR PRASAD): (a) and (b) Against an estimated demand of 100,000 dozen of tennis balls per annum (including 70,000 dozen of tournament quality), the capacity licensed is 1,14,840 dozen numbers. Besides, Government are also considering creation of

additional capacity. Production during 1971 was, however, 25,470 dozen tennis balls only. The shortage has arisen due to substantial decrease in production in one of the two existing manufacturing units and also due to production of sub-standard quality balls.]

to Questions

NEW COMMISSION ON NEWSPAPER INDUSTRY

- 167. SHRI YOGENDRA SHARMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether the question of appointing a new Press Commission to study the problems of the newspaper industry has been considered by Government; and
- (b) if so, what decision has been taker thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING'(SHRI DHARAM BIR SINHA): (a) and (b) After careful consideration it was decided not to set up a second Press Commission.

- 168. [Transferred to the 17 May, 1972].

 ARTHUR BUTLER COMPANY
- 169. SHRIMATI PRATIBHA SINGH: Will the Minister of INDUSTRIAL DEVE-LOPMENT be pleased to state:
- (a) whether Bihar Government has recommended to the Central Government for the take over of the Management of Aurthur Butler Company in North Bihar on the basis of an enquiry revealing serious mismanagement;
- (b) whether a memorandum on the subject was also presented to the Prime Minister during her visit to Muzassarpur in the beginning of this year; and
- (c) if so, the decision taken by Government in the matter?

^{† []} English translation.